## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 193/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Ashwini Kumar Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: None

## **ORDER**

Notice to the ROC as well as to the Income Tax Department through Standing Counsel, returnable on 8th December, 2017. Dasti as

well.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)